

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 115
(IB)-307/(ND)/2019**

Under Section: 9 of IBC.

In the matter of:

Merckens Karton-UND PappenFabric GMBH	...	Applicant
Vs		
Franco Leone Ltd	...	Respondent

Order delivered on 08.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant: Mr. Dushyant Tiwari, Ms Suprzya Pandita, Advs

ORDER

Learned counsel for the applicant seeks and is granted time to bring the proof of proper authorisation of the person Mr. Pawan Kumar who is verified and filed this application. The application of maintainability be heard.

List on 12.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

